



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,23rd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO DIVISION BENCH-I), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP ADDITIONAL HEARING CAUSE LIST DATED 05-09-2022 TO 30-09-2022(RELATING TO DIVISION BENCH-I) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 3:40 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
43	WA/308/2021 FIXED	SAMIDUR RAHMAN Versus THE STATE OF ASSAM AND 11 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL
	WITH			
44	WA/274/2021	MD. FULCHAN ALI SK. Versus THE STATE OF ASSAM AND 26 ORS.	MR. M R KHANDAKAR	GA, ASSAM SC, APDCL
	WITH			
45	WA/287/2021	NOZRUL ISLAM AHMED Versus THE STATE OF ASSAM AND 9 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL
	WITH			
46	WA/288/2021	SUKUR ALI Versus THE STATE OF ASSAM AND 12 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL
	WITH			
47	WA/289/2021	SOFIOR RAHMAN Versus THE STATE OF ASSAM 11 ORS.	MR F K R AHMED MR J UDDIN	GA, ASSAM SC, APDCL
	WITH			
48	WA/265/2022 FIXED	CENTURY PLYBOARDS (I) LTD. AND ANR. Versus UNION OF INDIA AND 3 ORS. E	DR. A SARAF MR S J SAIKIA MR. P BARUAH MR. N N DUTTA	ASSTT.S.G.I.
	WITH			
49	WA/11/2020	GUJARAT STATE FERTILIZERS AND CHEMICALS LTD., Versus CENTURY PLYBOARDS (I) LTD., AND 4 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR P P SARMA MR. R SHARMA	ASSTT.S.G.I. SC, CUSTOMS

	WITH I.A.(Civil)/2414/2022 in WA/11/2020	GUJARAT STATE FERTILIZERS AND CHEMICALS LTD., Versus CENTURY PLYBOARDS (I) LTD., AND 5 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR. R SHARMA	ASSTT.S.G.I.
50	WITH WA/12/2020	UNION OF INDIA AND 2 ORS Versus CENTURY PLYBOARDS (I) LIMITED AND 2 ORS	MR B SARMAH	DR. ASHOK SARAF
	WITH I.A.(Civil)/118/2020 in WA/12/2020	UNION OF INDIA AND 2 ORS Versus CENTURY PLYBOARDS (I) LIMITED AND 2 ORS	MR B SARMAH	DR. ASHOK SARAF
<u>ORDERS</u>				
51	PIL/44/2021 FIXED	JITUL DEKA Versus THE STATE OF ASSAM AND 9 ORS	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM GA, MIZORAM SC, CBI SC, NIA
52	WITH PIL/46/2021	THE MIZORAM BAR ASSOCIATION Versus THE UNION OF INDIA AND 16 ORS	MR J L REATHLEI MR. D J KAPIL MR. A R MALHOTRA MR. B LALRAMENGA	MR A DASGUPTA GA, ASSAM SC, NHAI MR S CHAKRABORTY MR S CHAKRABORTY MR. B DEKA (R-1) MR. B DEKA (R-1) ASSTT.S.G.I. SC, NF RLY GA, MIZORAM
53	WITH WP(C)/4485/2021	SUNITA PARBIN BARBHUIYA Versus THE STATE OF ASSAM AND 8 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM SC, CBI SC, NIA GA, MIZORAM
54	I.A.(Civil)/2918/2022 CONNECTED WITH ITEM NO. 37 AND 38 OF DAILY CAUSE LIST in Cus.Ref./3/2022 WITH Cus.Ref./3/2022	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR Versus RONNIE ZOLIANNGURA THE COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus RONNIE ZOLIANNGURA	MR. S C KEYAL MR. S C KEYAL SC, CUSTOMS	
<u>HEARING</u>				
55	PIL/7/2019 FIXED	MOHAN RONGPI Versus THE STATE OF ASSAM AND 12 ORS	MR. M SARANIA MR. S U AHMED MS. I KEITZAR MR. A I KATHAR	GA, ASSAM SC, K A A C
56	WA/65/2022 CAVT. NO.01332022,117800001382/022, FIXED, CAVT./138/2022, CAVT./133/2022 WITH I.A.(Civil)/389/2022 in WA/65/2022	ASIAN ENERGY SERVICES LTD. AND ANR Versus OIL INDIA LTD. AND ANR. ASIAN ENERGY SERVICES LTD. Versus OIL INDIA LTD. AND ANR.	MR. U K NAIR MR G KHANDELIA MR. K DEKA MR. U K NAIR MR G KHANDELIA MR. K DEKA	MR S N SARMA SENIOR ADVOCATE MR T R SEN SC, OIL FOR CAVEATOR MR S N SARMA SENIOR ADVOCATE MR T R SEN SC, OIL FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 23/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MS. D GHOSH	21-09-2022	To	23-09-2022
17)	MR. U SARMA	23-09-2022	To	26-09-2022
18)	MR. M TALUKDAR	23-09-2022	To	23-09-2022
19)	MS. M BORAH	23-09-2022	To	02-10-2022



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SUPPLEMENTARY CAUSELIST

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[For Friday,23rd September 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 24-08-2022 TO 30-09-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 2:50 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

17	I.A.(Civil)/1447/2022 FIXED in WA/2753/2022	THE STATE OF ASSAM AND 3 ORS. Versus KAMAL SAJATI AND 5 ORS.	MR. D SAIKIA MS. P CHAKRABORTY SC, SECONDARY EDUCATION SC. EDU.	
	WITH WA/2753/2022 (Filing Number)	THE STATE OF ASSAM AND 3 ORS. Versus KAMAL SAJATI AND 5 ORS. F	GA, ASSAM	
18	I.A.(Civil)/2948/2022 B/O in WP(C)/5985/2022	MALEKA KHATUN @ MALEKA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/5985/2022	MALEKA KHATUN @ MALEKA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MS J BEGUM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 23/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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19)	MS. M BORAH	23-09-2022	To	02-10-2022



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[AT 3:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

[THIS BENCH WILL SIT AT 3:00 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

8	Arb.P./29/2021 FIXED	DURGA KRISHNA STORE PVT LTD Versus THE UNION OF INDIA AND 3 ORS	MR. R HUSSAIN SC, RAILWAY
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LEAVE NOTE OF ADVOCATES FOR 23/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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19)	MS. M BORAH	23-09-2022	To	02-10-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
56	WP(C)/5297/2022 FIXED	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	ASSTT.S.G.I. SC, PWD
WITH				
57	WP(C)/5294/2022	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	ASSTT.S.G.I. SC, PWD
WITH				
58	WP(C)/5298/2022	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	ASSTT.S.G.I. SC, PWD
WITH				
59	WP(C)/5301/2022	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	ASSTT.S.G.I. SC, PWD
60	WP(C)/6185/2022 CAVT. NO.10222/022, FIXED	ABDUS SUBUR AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. D DAS SR. ADV MR. J M A CHOUDHURY MR. K MOHAMMED	SC, CO OP GA, ASSAM MR. S BANIK MR. D. BORAH FOR CAVEATOR
61	WP(C)/6217/2022 FIXED	MIZANUR RAHMAN Versus THE STATE OF ASSAM AND 10 ORS	MR S MUKTAR MR A N IQBAL	GA, ASSAM SC, FOREST
<u>ADMISSION</u>				
62	WP(C)/4234/2022 B/O	M/S B B ELECTRICALS Versus THE UNION OF INDIA AND 3 ORS	MS. M BORAH P. SWARGIARY	MR. K K PARASAR ASSTT.S.G.I.
<u>ORDERS</u>				
63	I.A.(Civil)/2933/2022 B/O in WP(C)/2336/2022	DEJOO S.S. LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	SC, CO OP GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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18)	MR. M TALUKDAR	23-09-2022	To	23-09-2022
19)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,23rd September 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 64), ALONG WITH THE FOLLOWING MATTERS

ITEM NO. 45 IN THE DAILY LIST HAS BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
54	WP(C)/1919/2022 FIXED	DR HANIF MD. AFSAR ALAM LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, HEALTH AND F W
55	WP(C)/6378/2022 B/O	AKRAM HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MS M DAS	GA, ASSAM SC, REVENUE
ADMISSION				
56	WP(C)/870/2021 PART-HEARD, FIXED	HUKUM ALI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MD. S ALOM MR. M S ALAM	GA, ASSAM SC, REVENUE
WITH				
57	WP(C)/4940/2021	AJMAT ALI Versus THE CHIEF EXECUTIVE OFFICER AND 13 ORS	MR GIAS MR M Z SHAH MS. S CHAKRABORTY	GA, ASSAM SC, FOREST SC, REVENUE
WITH				
58	WP(C)/5228/2021	HUKUM ALI Versus THE CHIEF EXECUTIVE OFFICER AND 16 ORS	MR GIAS MR M Z SHAH MS. S CHAKRABORTY	GA, ASSAM MR. M PHUKAN (PUBLIC PROSECUTO ASSAM, R-8,11) SC, FOREST SC, REVENUE
59	WP(C)/658/2019 B/O	KALAMUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. A KHANIKAR	SC, FINANCE SC, THE ASSAM STATE AGRICULTURE MARKETING BOARD.
60	WP(C)/742/2019 B/O	SANDHYA RAJBONSHI Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS. C DAS	GA, ASSAM MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN SC, PWD

61 WP(C)/4487/2019
B/O

TAPAN KUMAR DAS
Versus
THE UNION OF INDIA AND 5 ORS.

MR. B D KONWAR SR. ADV. MR D SENAPATI
MRS J M KONWAR MS. S TODI
MR. R KALITA ASSTT.S.G.I.
MR. R SALOI
MS. S NEWAR
MS. M K BROWN

HEARING

62 WP(C)/7097/2013
FIXED

RANJIT KUMAR MAHANTA
Versus
THE STATE OF ASSAM AND ANR

MR.U K NAIR
MR.A CHETRY
MRS.S P NAIR

MR.S CHAMARIA
SC, AGRI. DEPARTMENT

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LEAVE NOTE OF ADVOCATES FOR 23/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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13)	MS. B DUTTA	20-09-2022	To	23-09-2022
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16)	MS. D GHOSH	21-09-2022	To	23-09-2022
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19)	MS. M BORAH	23-09-2022	To	02-10-2022

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]**[AT 10:30 AM]****BEFORE:****HONOURABLE MR. JUSTICE KALYAN RAI SURANA****COURT NO: 9****[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS****THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.1-42) AND (CRL.PET.
MATTERS, ITEM NOS. 1-30)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
58	Bail Appln./2472/2022 B/O	ARUP DAS Versus THE STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
<u>MOTION</u>				
59	CrI.Pet./929/2022 FIXED	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR D BORAH	PP, ASSAM
60	CrI.Pet./930/2022 FIXED	AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR D BORAH	PP, ASSAM
61	AB/2839/2022 B/O	NIKHIL DUTTA Versus THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
62	Bail Appln./2287/2022 FIXED	BADRUL HAQUE AND 2 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR J M SULAIMAN	PP, ASSAM
<u>ORDERS</u>				
63	I.A.(CrI.)/545/2021 FIXED	IYAJUL ISLAM Versus SAHIDUL ALI @ SAIDUL ALI AND 2 ORS (F)	MR. F A HASSAN	
WITH				
64	I.A.(CrI.)/94/2022	IYAJUL ISLAM Versus SAHIDUL ALI @ SAIDUL ALI AND 2 ORS (F)	H R A CHOUDHURY MR. M A CHOUDHURY MR. AZAD AHMED	MR. S C BISWAS MR. F A HASSAN PP, ASSAM
65	I.A.(CrI.)/548/2022 IN AB/1443/2022 (D/O), FIXED. in AB/1443/2022	HAFIJA KHATUN @ HABIJA KHATUN AND 2 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MS. D GHOSH	21-09-2022	To	23-09-2022
17)	MR. U SARMA	23-09-2022	To	26-09-2022
18)	MR. M TALUKDAR	23-09-2022	To	23-09-2022
19)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,23rd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 10

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
67	WP(C)/6356/2022 FIXED	MOHAMMOD ALI BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, HIGHER EDU
68	WP(C)/6368/2022 B/O	SURAJ CHETRY Versus THE STATE OF ASSAM AND 4 ORS	MR K THAKUR MR P R SARMA MR D MEDHI B ALI SK	SC, ELEM. EDU
69	WP(C)/6374/2022 B/O	JYOTSNA SARKAR AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
ORDERS				
70	WP(C)/6037/2022 CAVT. NO.10162/022, FIXED CAVT. NO./1016/2022(D/O)	DR. HARI CHANDRA MAHANTA Versus THE DIBRUGARH UNIVERSITY AND 2 ORS.	MR. P MAHANTA MR A ATREYA	MR. K N CHOUDHURY MR. D J DAS FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 23/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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18)	MR. M TALUKDAR	23-09-2022	To	23-09-2022
19)	MS. M BORAH	23-09-2022	To	02-10-2022



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SUPPLEMENTARY CAUSELIST

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[For Friday,23rd September 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
59	Bail Appln./2368/2022 B/O	JESHMIN BEGUM AND ANR Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
MOTION (BA)				
60	Bail Appln./2431/2022 FIXED.	MUKADDESH ALI AHMED Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
61	Bail Appln./2473/2022 B/O	TARUN DAS Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MR. P TELI	PP, ASSAM
BAIL HEARING (BA)				
62	Bail Appln./1865/2022 FIXED	ABU BAKKAR Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
63	Bail Appln./2044/2022 WITH CASE DIARY, FIXED	MD. IDOMEI AND ANR Versus UNION OF INDIA	MR. N N B CHOUDHURY MR. P K SAHARIA MS K DAS	SC, NCB
64	Bail Appln./2097/2022 WITH CASE DIARY, FIXED	RAMESH BHUTIANI Versus THE STATE OF ASSAM	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
65	Bail Appln./2156/2022 FIXED	IMAN ALI Versus STATE OF ASSAM	MS. G BORAH	PP, ASSAM
	WITH I.A.(CrI.)/542/2022 in Bail Appln./2156/2022	IMAN ALI Versus STATE OF ASSAM	MS. G BORAH	PP, ASSAM SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 23/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MS. D GHOSH	21-09-2022	To	23-09-2022
17)	MR. U SARMA	23-09-2022	To	26-09-2022
18)	MR. M TALUKDAR	23-09-2022	To	23-09-2022
19)	MS. M BORAH	23-09-2022	To	02-10-2022



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[For Friday,23rd September 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 61 TO 128), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
63	WP(C)/3308/2021 FIXED	AMINUL HOQUE Versus THE STATE OF ASSAM AND 17 ORS.	MR. M K CHOUDHURY MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. M U MONDAL MS. N NASRIN MR. D SARMAH MR. D SARMAH MR B KAUSHIK MR B KAUSHIK MD. I H KHAN MR. S HAZARIKA MR. S HAZARIKA MR. S HAZARIKA S. J. SAHARIAH	MR. B C DAS MR. S H RAHMAN MR. M. NATH (SC, P&RD) GA, ASSAM MR. M HUSSAIN MS. M BARMAN
64	WP(C)/3946/2021 FIXED	BIJU MAHANTA BORSAIKIA @ BIJU BORSAIKIA AND ANR Versus THE OIL INDIA CORPORATION LIMITED AND 4 ORS	MR. B C DAS MR. S CHAUHAN MR. P MAZUMDER	MR. ABU JAHID (R- 1 TO 5) SC, I O C
65	WP(C)/4067/2022 FIXED	M/S S P ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR. M K DAS MS Z ANJUM MR. U S BORA	GA, ASSAM SC, IRRIGATION
ORDERS				
66	Cont.Cas(C)/360/2018 FIXED	SMTI. BIJUMONI BHUYAN Versus SRI ASHUTOSH AGNIHOTRI AND 2 ORS.	MR P C R MEDHI	MR. S BORTHAKUR (R2) MR. T C CHUTIA (R3) MS. A VERMA (R1) MR. J ROY (R2) MS. S KAKATI (R2) MR D K ROY (R3) MR. C CHAKRAVARTY (R2) MS. I KAKATI (R3) MS U DAS (R1) MR. G TAYE (R1)

67	Cont.Cas(C)/242/2022 FIXED	M/S GANNON DUNKERLEY AND CO LTD Versus CHANCHAL KUMAR AND 4 ORS	MR SISHIR DUTTA MR. S K DEORI MS. SOMILA	MR. U K NAIR (r-1,2) S N SARMA MR. R K TALUKDAR MR. M HUSSAIN MR. M P SARMA (r-1,2) DIKSHITA DEKA
68	WITH WP(C)/2651/2022	M/S GANNON DUNKERLEY AND CO. LTD. Versus THE UNION OF INDIA AND 4 ORS.	MR SISHIR DUTTA MR. S K DEORI MR J LIKHA MS. SOMILA	SC, NHIDC
69	WITH WP(C)/3256/2022	M/S GANNON DUNKERLEY AND CO. LTD. Versus THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND 3 ORS	MR S DUTTA MR. S K DEORI MR J LIKHA MS. SOMILA	SC, NHIDC
70	I.A.(CrI.)/553/2022 FIXED in AB/1949/2022 WITH AB/1949/2022	BALWAN BHAMA AND ANR Versus THE STATE OF ASSAM BALWAN BHAMA AND ANR Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. M A I HUSSAIN MR. M A I HUSSAIN MR. S H ZAMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MS. D GHOSH	21-09-2022	To	23-09-2022
17)	MR. U SARMA	23-09-2022	To	26-09-2022
18)	MR. M TALUKDAR	23-09-2022	To	23-09-2022
19)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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[For Friday,23rd September 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 65 TO 100), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

58	WP(C)/5582/2021 FIXED	MINUARA BEGUM Versus THE STATE OF ASSAM AND 2 ORS	MS RUKMINI BARUA MS PADMINI BARUA	SC, PWD
59	WP(C)/6340/2021 FIXED	DEEP PEGU Versus THE STATE OF ASSAM AND 9 ORS	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM MR P KALITA (R-9) MRS S GOSWAMI (R-9) SC, WPT AND BC SC. WATER RESOURCE DEPTT.

ORDERS

60	WP(C)/3239/2022 B/O, WITH LAWAZIMA COURT'S ORDER	SUMAN DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	GA, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 23/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
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15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
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18)	MR. M TALUKDAR	23-09-2022	To	23-09-2022
19)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.43-70) AND (CRL.PET.
MATTERS, ITEM NOS. 31-60)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
52	Crl.Rev.P./480/2022 B/O	MANSUR AHMED Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
BAIL HEARING				
53	AB/2307/2022 FIXED.	AJJUR RAHMAN AND ANR Versus THE STATE OF ASSAM	DR. B N GOGOI	PP, ASSAM
ORDERS				
54	W.P.(Crl.)/19/2022 FIXED	CHILD LINE JORHAT AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS B B HUSSAIN	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/09/2022

-

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
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10)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022

13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022
15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
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17)	MR. U SARMA	23-09-2022	To	26-09-2022
18)	MR. M TALUKDAR	23-09-2022	To	23-09-2022
19)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 2:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

[JUDGMENT OF THE FOLLOWING CASES PERTAINING TO THE PRINCIPAL SEAT WILL BE DELIVERED BY HIS LORDSHIP AT THE AIZAWL BENCH THROUGH REMOTE VIDEO CONFERENCING AT 2:00 PM

LINK FOR REMOTE VIDEO CONFERENCING:

<https://meet.google.com/cup-pzwy-atj>

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY FROM COURT NO. 4]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
1	Crl.Pet./36/2016	KAMAL DEKA Versus JOY PRAKASH CHOUHAN and ANR.	MR. Y S MANNAN MR.S MUNIR MR.T HUSSAIN	PP, ASSAM
	WITH			
2	Crl.Pet./656/2015	KAMAL DEKA Versus JOY PRAKASH CHOUHAN and ANR.	MR. Y S MANNAN MR.S MUNIR MR.T HUSSAIN	PP, ASSAM
3	Crl.Rev.P./165/2021	SAMIR CHANDA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR F A LASKAR MR. D H MOZUMDER	MR. DITUL DAS (r-2) MR. R RAHMAN (r-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 23/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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5)	MR S SARMA	02-09-2022	To	26-10-2022
6)	MR. Y S MANNAN	09-09-2022	To	23-09-2022
7)	MR. A SARMA	21-09-2022	To	29-09-2022
8)	MS. B M CHETRI	14-09-2022	To	23-09-2022
9)	MR. S C KEYAL	16-09-2022	To	25-09-2022
10)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
11)	MR S T ADNAN	19-09-2022	To	23-09-2022
12)	MR M Z AHMED	20-09-2022	To	23-09-2022
13)	MS. B DUTTA	20-09-2022	To	23-09-2022
14)	MR. D C C PHUKAN	20-09-2022	To	26-09-2022

15)	MR D C K HAZARIKA	20-09-2022	To	24-09-2022
16)	MS. D GHOSH	21-09-2022	To	23-09-2022
17)	MR. U SARMA	23-09-2022	To	26-09-2022
18)	MR. M TALUKDAR	23-09-2022	To	23-09-2022
19)	MS. M BORAH	23-09-2022	To	02-10-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,23rd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 18

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 60 TO 114), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDER (STAY VACATING)

56	I.A.(Civil)/2951/2022 B/O in WP(C)/3401/2021 WITH WP(C)/3401/2021	RENU GOGOI Versus GANGADHAR BORA AND 6 ORS. GANGADHAR BORA Versus THE STATE OF ASSAM 6 ORS	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MS M NIROLA MR. B K DAS M N KHAN	SC, ELEM. EDU MR. B K DAS M N KHAN SC, ELEM. EDU GA, ASSAM MR. P J SAIKIA (R6) MR. J K GOSWAMI (r-6) MR. P BORDOLOI (R6) MS M NIROLA (R6)
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LEAVE NOTE OF ADVOCATES FOR 23/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MR S SARMA	02-09-2022	To	26-10-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(SAO AND FAO MATTERS),ALONG WITH THE FOLLOWING MATTERS ON THURSDAY AND FRIDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
52	MACApp./714/2018 FIXED	THE ORIENTAL INSURANCE CO. LTD Versus SMTI SABYA KALITA AND ANR	MR. S K GOSWAMI MR. R SARMA MR. A KALITA	
	WITH I.A.(Civil)/2911/2022 in MACApp./714/2018	THE ORIENTAL INSURANCE CO. LTD Versus SMTI SABYA KALITA AND ANR	MR. S K GOSWAMI	
ORDERS				
53	MFA/12/2012 FIXED	ORIENTAL INSURANCE CO. LTD. Versus NIBHA RAJBHAR AND ANR	MS.M CHOUDHURY MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.S C BISWAS MS.K DEVI(R-1) MR.P KATAKEY MS.R BARUAHR-1 MRS.R RONGMAI MS.K DAS(R-1) MRR BARMAN(R-1) MR.S D CHOUDHURY

LEAVE NOTE OF ADVOCATES FOR 23/09/2022

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